High traffic Density corridors in Gujarat and Jharkhand

3494. SHRI PARIMAL NATHWANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the length of roads passing through Jharkhand and Gujarat under different NHDP phases along with those planned, completed, work in progress and stalled/abandoned;
- (b) whether any priority has been given for completion of work pertaining to high traffic density corridors in those States;
- (c) if so, the details thereof and how these have been contemplated to complete early; and
- (d) whether any special provision has been made for construction of highways passing through naxal affected areas?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) The details of roads passing through Jharkhand and Gujarat under different NHDP phases are given in the Statement (*See* below).

- (b) and (c) The Government has recently taken a number of initiatives to expedite continuity of works which includes complete all pre-construction approvals prior to award of a project; streamlining the process of grant of Environment Clearances by the Ministry of Environment and Forests; facilitating exit to equity investors to unlock growth capital for utilisation in future projects, policy for rationalization of premium quoted by concessionaires in respect of Highways Projects' wherein re-scheduling of premium has been permitted for all projects that are "stressed".
- (d) Yes, Sir. Government in February, 2009 has approved a Road Requirement Plan (RRP-1) for improvement of road connectivity in Left Wing Extremism (LWE) affected areas.

Statement

The details of road passing through Jharkhand and Gujarat under NHDP

State	NHDP Phases	Length in km.			
		Completed	Work in progress	Planned	Stalled/ Abandoned
1	2	3	4	5	6
Jharkhand	I.	192.25	-	-	-
	II.	-	-	-	-

Defect liability period for road projects

3495. DR. T. N. SEEMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any plans to increase defect liability period for road projects upto five years;
- (b) if so, the details thereof along with the present defect liability period for road projects including projects taken up on Engineering, Procurement and Construction (EPC) mode;
- (c) whether the proposed move is expected to ensure better quality of roads to be constructed under EPC mode; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) This Ministry is responsible for development and maintenance of National Highways (NH) across the country. For all NH projects under Engineering Procurement and Construction (EPC) mode of contract, the Defects Liability Period (DLP) has been revised on 15.01.2014 to four years uniformly for road and Bridge works from the earlier DLP of two years for road works and five